

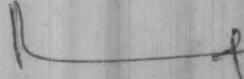
08-1-2001

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

We have heard Sri AK Maiswal, holding brief of Sri AP Srivastava, counsel for the applicant. By this application the applicant has prayed for a direction to the respondents to appoint the applicant on the post of Khalasi on the basis of selection and panel declared on 30-10-1988 in which 146 candidates were selected under advertisement no. 2/1986. The grievance of the applicant is that he was though selected but not given appointment. He made a representation before the DRM, Jhansi on 21-12-1990. This OA was filed on 21-1-1994 i.e. after more than 5 years of the selection and after 4 years of making representation. <sup>There is no explanation for this long delay</sup> The application is accordingly highly time barred and is rejected as time barred.

  
Member (A)

  
Vice Chairman

Dube/